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GEOGRAPHICAL
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बौद्धिक सम्पदा भारत

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व्यापार चिन्ह /

भौगोलिक संकेत



सत्यमेव जयते

भारत सरकार / Government of India

कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह

Office of The Controller General

Patents, Designs & Trade Marks

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वेबसाईट (website):

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संख्या:

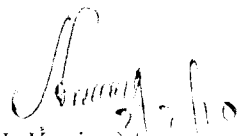
No: CG/F/14/5(19)/2010/ 7c

दिनांक:

Date: 03/02/2010

OFFICE ORDER

Dr. Sharmistha Ghosh, Assistant Controller of Patents & Designs, Patent Office, Kolkata is hereby appointed as Central Public Information Officer in respect of IPO Kolkata under Section 5 (1) of The Right to Information Act, 2005 with immediate effect. The appointment of Dr. Sharmistha Ghosh as Central Public Information Officer may be hosted on official website.


(P. H. Kurian)

Controller General of Patents, Designs and Trade Marks

To

1. Dr. Sharmistha Ghosh, Assistant Controller of Patents & Designs, Patent Office, Kolkata.
2. Heads of Office, IPO, Mumbai, New Delhi, Kolkata & Chennai
3. Office Order file
4. Guard file



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No: CG/F/14/5(19)/2010/ ९१

दिनांक:

Date: ०३ /०२/२०१०

OFFICE ORDER

Shri K. S. Hariram, Assistant Controller of Patents & Designs, Patent Office, Chennai is hereby appointed as Central Public Information Officer in respect of IPO Chennai under Section 5 (1) of The Right to Information Act, 2005 with immediate effect. The appointment of Shri K. S. Hariram as Central Public Information Officer may be hosted on official website.

(P. H. Kurian)

Controller General of Patents, Designs and Trade Marks

To

1. Shri K. S. Hariram, Assistant Controller of Patents & Designs, Patent Office, Chennai.
2. Heads of Office, IPO, Mumbai, New Delhi, Kolkata & Chennai
3. Office Order file
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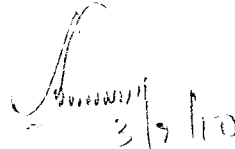
No: CG/F/14/5(19)/2010/ १२.

दिनांक:

Date: ०३ /02/2010

OFFICE ORDER

Shri N. Ramchander, Assistant Controller of Patents & Designs, Patent Office, Mumbai is hereby appointed as Central Public Information Officer in respect of IPO Mumbai under Section 5 (1) of The Right to Information Act, 2005 with immediate effect. The appointment of Shri N. Ramchander as Central Public Information Officer may be hosted on official website.


(P. H. Kurian)

Controller General of Patents, Designs and Trade Marks

To

1. Shri N. Ramchander, Assistant Controller of Patents & Designs, Patent Office, Mumbai.
2. Heads of Office, IPO, Mumbai, New Delhi, Kolkata & Chennai
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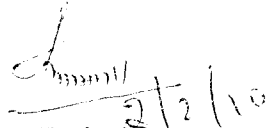
No: CG/F/14/5(19)/2010/ 93

दिनांक:

Date: 23/02/2010

OFFICE ORDER

Shri Hardev Karar, Assistant Controller of Patents & Designs, Patent Office, New Delhi is hereby appointed as Central Public Information Officer in respect of IPO New Delhi under Section 5 (1) of The Right to Information Act, 2005 with immediate effect. The appointment of Shri Hardev Karar as Central Public Information Officer may be hosted on official website.


(P. H. Kurian)

Controller General of Patents, Designs and Trade Marks

To

1. Shri Hardev Karar, Assistant Controller of Patents & Designs, Patent Office, New Delhi.
2. Heads of Office, IPO, Mumbai, New Delhi, Kolkata & Chennai
3. Office Order file
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